

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 31st day of May, 2002.

Original Application No. 1517 of 2001.

C O R A M :- Hon'ble Maj. Gen. K.K. Srivastava, AM
Hon'ble Mr. A.K. Bhatnagar, JM

Bansh Bahadur S/o Late Mahipat Singh
R/o 525-F, Sunder Nagar, Panki, Kanpur.

.....Applicant

Counsel for the applicant :- Sri N.K. Sharma

V E R S U S

1. Union of India through the M/o Defence,
New Delhi.
2. The Managing Director, Ayudh Upaskar Nirmani,
Kanpur.
3. Workshop Manager, Labour Bureau,
Small Arms Factory, Kanpur.

.....Respondents

Counsel for the respondents :- Sri R.C. Joshi

O R D E R (Oral)

(By Hon'ble Maj. Gen. K.K. Srivastava, Member- A.)

In this O.A filed under section 19 of the Administrative Tribunals Act, 1985, the applicant has prayed that direction be issued to respondents not to recover the amount and to make payment of amount already recovered from salary of the applicant as per the order of this Tribunal dated 14.03.2001.

2. Sri N.K. Sharma, learned counsel for the applicant invited our attention to annexure A- 4 i.e. order of this Tribunal dated 14.03.2001 passed in O.A No.730/2000

The learned counsel submitted that in compliance of direction of this Tribunal dated 14.03.2001, the respondents have taken appropriate action vide their letter dated 11.10.2001 (annexure- 8) but so far no payment has been made to the applicant. The learned counsel for the applicant submitted that pay fixation atc. in respect of the applicant has already been done by the respondents and the bill has been sent to the Accounts Office, Small Arms Factory, Kanpur.

3. In our view, it is ^{the} responsibility of the respondents to ensure that due payment on account of order of this Tribunal dated 14.03.2001 is made to the applicant timely. The O.A is disposed of finally with direction to respondents to liaise with the Accounts Office and ensure that due payment is made to the applicant within two months from the date of communication of this order.

4. There will be no order as to costs.


Member- J.


Member- A.

/Anand/